COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 119 OF 2017

Dated: 8th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

WEIZMANN Ltd. ...Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran

Ms. Poorva Saigal Mr. Shubham Arya

ORDER

Issue notice to the Respondents returnable on 13.07.2017. Dasti, in addition, is permitted.

List the matter on <u>13.07.2017</u>.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt